

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)
APPEAL NO. 79 of 2019

Dated : 19th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Hindustan Petroleum Corporation Ltd. ...Appellant(s)
Versus
Telangana State Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Ashwin Ramanathan

Counsel for the Respondent(s) : Mr. C. Kannan
Mrs. D. Bharathi Reddy for R-1

Mr. Rakesh K. Sharma
Mr. Nishant for R-2

ORDER

Pleadings are complete.

List the matter for hearing on **12.12.2019.**

(Ravindra Kumar Verma)
Technical Member

mk/pk

(Justice Manjula Chellur)
Chairperson